



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/02/2020

O.A./260/602/2019

J K CHOUDHURY & OTHERS

-V/S-

M/O RAILWAYS

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. K.C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. By filing a memo applicant's counsel submits that he does not want to press this O.A. Accordingly, the O.A. is disposed of as withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>